

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 246 of 2020 & I.A No. 652 of 2020 & 247 of 2022	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
2.	Comp. App. (AT) (Ins) No.1046 of 2020 & I.A. No. 568 of 2022	Alok Jain & Ors. Vs. Piyush IT Solutions Pvt. Ltd. & Anr. With	Pooja M. Saigal	Rajnish Sinha Akshaya Ganpath Shreya Kohli-R2
3.	Comp. App. (AT) (Ins) No.1047 of 2020 & I.A. No. 569 of 2022	Prateek Kapoor & Ors. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Pooja M. Saigal	Rajnish Sinha Akshaya Ganpath Shreya Kohli-R2

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Through Interim Resolution Professional Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
5.	Comp. App. (AT) No. 29 of 2022	Suvas Reality Pvt. Ltd. & Ors. Vs. Kailashchandra Ramgopal Lohia & Ors.	Heena George	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 901 of 2020	Paradise Consumer Products Ltd. Vs. J. Maheshkumar Petrochemichals Pvt. Ltd.	Dhawal Mohan	Vikash Jain Manjeet Singh Rahor
7.	Comp. App. (AT) (Ins) No. 1090 of 2020	Uco Bank Vs. Xenitis Infotech Ltd.	Partha Sil	Abhijit Banerjee Danish Zuber Khan

8.	Comp. App. (AT) (Ins) No. 793 of 2021	Ateev Vrajlal Gala Vs. Bhanu Navin Nisar & anr.	Vaibhav Mahajan	Bhanu Navin Nisar Prachi Wazalwar-R1
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For Hearing

9.	Comp. App. (AT) (Ins) No. 689 of 2021 (PH)	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	Siddhartha Sharma- Intervenor Mohit Nandwanai IPS Oberoi-R2
10.	Comp. App. (AT) (Ins) No. 719 of 2021 (PH)	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati S. -R2
11.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
12.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director. With	Honey Satpal	Zoheb Hossain Agni Sen-R1
13.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1
14.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	Sanjib Kumar Mohanty Amit Acharya-ROC
15.	Comp. App. (AT) No. 04 of 2022	Morepen Laboratories Ltd. & Ors. Vs. Union of India With	Malvika Singh	Alok Kr. Jain
16.	Comp. App. (AT) No. 05 of 2022	Morepen Laboratories Ltd. Vs. Union of India	Malvika Singh	Alok Kr. Jain

02:00 PM

For Hearing

17.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr. With	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
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18.	Comp. App. (AT) No. 113 of 2021 & I.A 2884 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (East) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh- R4 Ashish Aggarwal-R5 Anuj Shah-R6
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By order of Hon'ble Chairperson

**-sd/-
Registrar**